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सेवा में,

अवर सचिव (स्थापन शाखा)

बिहार विधान सभाका सचिवालय पटना

50(६)

विषय :- संपत्ति ब्यौरा के सम्बन्ध में।  
महोदय,

सभा सचिवालय के आदेश संख्या - 345, दिनांक 06.02.2025 के अलोक में संपत्ति

का ब्यौरा संलग्न है।

कृपया इसे सूचनार्थ प्राप्त की जाय।

11/2/25

1635  
13/02/25

विश्वासभाजन  
(कौशलेन्द्र कुमार)

प्रशाखा पदाधिकारी

बिहार विधान सभा सचिवालय

पटना।



## Declaration of Assets and Liabilities

Year **2024-2025**

I, **Kaushalendra Kumar**, son of Kalabati Devi, aged twenty nine years, belonging to Bihar Legislative Assembly secretariat's administrative cadre and presently working as **Section officer** give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants\*:

### **A. Details of movable assets**

(Assets in joint name indicating the extent of joint ownership will also have to be given)

| Sr. No. | Description   | Self  | Spouse Name<br>Deepa Rani<br>(wife)** | Dependant-1<br>Name | Dependant-2<br>Name | Dependant-3<br>Etc. Name |
|---------|---|---|---------------------------------------|---------------------|---------------------|--------------------------|
| (i)     | Cash  | 20,000/-                                      | -                                     | N/A                 | N/A                 | N/A                      |
| (ii)    | Deposits in Banks, Financial Institutions And Non-Banking Financial Companies | SBI-44,049<br>PPF-100838/-                    | -                                     | N/A                 | N/A                 | N/A                      |
| (iii)   | Bonds, Debentures and Shares in companies                                     | Nil   | -                                     | N/A                 | N/A                 | N/A                      |
| (iv)    | Other financial institutions, NSS, Postal Savings, LIC Policies, etc          | LIC: 63,370<br>P.A.<br>SA-15 lacs             | -                                     | N/A                 | N/A                 | N/A                      |
| (v)     | Motor Vehicles (details of make, etc.)  | TATA<br>ALTROZ<br>XM+<br>(2023)<br>BR01FZ7909 | -                                     | N/A                 | N/A                 | N/A                      |
| (vi)    | Jewellery (give details of weight and value)                                  | 60 gms<br><br>Rs.3,92,000<br>(approx.)        | -                                     | N/A                 | N/A                 | N/A                      |
| (vii)   | Other assets, such as values of claims / interests                            | Nil   | -                                     | N/A                 | N/A                 | N/A                      |

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

*Kaushalendra Kumar*



\* Dependant here means a person substantially dependent on the income of the employee.

\*\* Smt. Deepa Rani, working as ASO in Honorable Patna High Court, shall declare her assets in her office as and when required in her office.

## B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

| Sr. No. | Description   | Self | Spouse Name<br>Deepa Rani | Dependant-1<br>Name | Dependant-2<br>Name | Dependant-3<br>Etc. Name |
|---------|---|------|---------------------------|---------------------|---------------------|--------------------------|
| (i)     | Agricultural Land<br>- Location(s)<br>- Survey number(s)<br>- Extent (Total measurement)<br>- Current market value                          | Nil  | -                         | N/A                 | N/A                 | N/A                      |
| (ii)    | Non-Agricultural Land<br>- Location(s)<br>- Survey number(s)<br>- Extent (Total measurement)<br>- Current market value                      | Nil  | -                         | N/A                 | N/A                 | N/A                      |
| (iii)   | Buildings (Commercial and residential)<br>Location(s)<br>- Survey /door number(s)<br>- Extent (Total measurement)<br>- Current market value | Nil  | -                         | N/A                 | N/A                 | N/A                      |
| (iv)    | Houses / Apartments, etc.<br>- Location(s)<br>- Survey /door number(s)<br>- Extent (Total measurement)<br>- Current market value            | Nil  | -                         | N/A                 | N/A                 | N/A                      |
| (v)     | Others (such as interest in property)   | Nil  | -                         | N/A                 | N/A                 | N/A                      |

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

| Sr. No. | Description   | Name & address of Bank / Financial Institutions(s) / Department (s) | Amount outstanding as on 10.02.2024 |
|---------|---|---|-------------------------------------|
| (a)     | (i) Loans from Banks  | SBI, Gola Road<br>SBI, vidhan mandal                                | 4,07,737/-<br>33,170/-              |
|         | (ii) Loans from financial institutions  | Nil   | Nil                                 |
|         | (iii) Government Dues:<br>(a) dues to departments dealing with government accommodation | Nil   | Nil                                 |
|         | (b) dues to departments   | Nil   | Nil                                 |

*Sanshatendra Dener*



|     |   |                         |     |
|-----|---|-------------------------|-----|
|     | dealing with supply of water  |                         |     |
|     | (c) dues to departments dealing with supply of electricity  | Nil                     | Nil |
|     | (d) dues to departments dealing with telephones   | Nil                     | Nil |
|     | (e) dues to departments dealing with government transport (including aircraft and helicopters)  | Nil                     | Nil |
|     | (f) Other dues, if any  | Nil                     | Nil |
| (b) | (i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)] | Nil<br>PAN:- DPBPK1425N | Nil |
|     | (ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]   | N/A                     | N/A |
|     | (iii) Sales Tax [Only in case of proprietary business]  | N/A                     | N/A |
|     | (iv) Property Tax   | N/A                     | N/A |

**C. Personal Detail**

GPF/CPF/PRAN No. :-

Gender :-  (M/F)

Date of Birth :- 

|   |   |   |   |   |   |   |   |
|---|---|---|---|---|---|---|---|
| 1 | 2 | 0 | 7 | 1 | 9 | 9 | 5 |
|---|---|---|---|---|---|---|---|

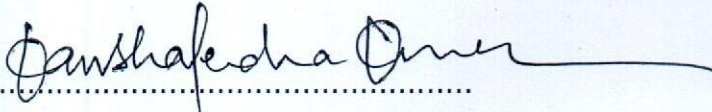
 (DD/MM/YYYY)

Class/Group :-

Cadre :-

Home District :-

**I hereby declare that the above details are true to the best of my knowledge and belief.**

Signature 

Name of Employee: Kaushalendra Kumar

Place: Patna

Designation: Section Officer

Date: 10.02.2025

Department: Bihar Legislative Assembly Secretariat